

FORM B		
PUBLIC ANNOUNCEMENT		
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)		
FOR THE ATTENTION OF THE STAKEHOLDERS OF S.B. ISPAT (INDIA) PRIVATE LIMITED		
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	S.B. Ispat (India) Private Limited
2.	Date of incorporation of corporate debtor	14.08.2007
3.	Authority under which corporate debtor is incorporated/registered	ROC -Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27106WB2007PTC117835
5.	Address of the registered office and principal office (if any) of corporate debtor	10/27, Guha Road, P.O. Ghosuri, Howrah, West Bengal-711107
6.	Date of closure of Insolvency Resolution Process	06.07.2022
7.	Liquidation commencement date of corporate debtor	18.11.2022
8.	Name and registration number of the insolvency professional acting as liquidator	Nitin Daga IBBI/IPA-001/IP-P02213/2020-21/13405
9.	Address and e-mail of the liquidator, as registered with the Board	Avani Oxford-II, Block 1, Flat 1B, 136, Jessore Road, Kolkata-700055, daga.nitin.cs@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	68-A Metropolitan Co-operative Housing Society, 2nd Floor, Kolkata-700105, cirp.sbispat@gmail.com
11.	Last date for submission of claims	18.12.2022

Notice is hereby given that the National Company Law Tribunal Kolkata Bench has ordered the commencement of liquidation of the **S.B. Ispat (India) Private Limited** on **18.11.2022**.
The stakeholders of **S.B. Ispat (India) Private Limited** are hereby called upon to submit their claims with proof on or before **18.12.2022**, to the liquidator at the address mentioned against item No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.
Submission of false or misleading proof of claims shall attract penalties.

Sd/-
Nitin Daga
Liquidator

Date : 22.11.2022
Place : Kolkata

S.B. Ispat (India) Private Limited
Reg. No.: IBBI/IPA-001/IP-P02213/2020-2021/13405

আজকাল

কলকাতা ৫ অগ্রহায়ণ ১৪২৯ মঙ্গলবার ২২ নভেম্বর ২০২২ শহর সংস্করণ* ৪.০০ টাকা ১২ পাতা

পশ্চিম

আজকাল



কলকাতা মঙ্গলবার ২২ নভেম্বর ২০২২

ক্রম	বিবরণ	বিশদ তথ্য
১	কর্পোরেট স্বগৃহীতার নাম	এস বি ইম্পাত (ইন্ডিয়া) প্রাইভেট লিমিটেড
২	কর্পোরেট স্বগৃহীতার প্রতিষ্ঠার তারিখ	১৪.০৮.২০০৭
৩	যে কর্তৃপক্ষের অধীনে এই কর্পোরেট স্বগৃহীতা প্রতিষ্ঠিত/ নিবন্ধীকৃত	আরওসি- কলকাতা
৪	কর্পোরেট স্বগৃহীতার কর্পোরেট আইডেন্টিটি নম্বর/ লিমিটেড লায়ালিটি আইনডেন্টিফিকেশন নম্বর	U27106WB2007PLC117835
৫	কর্পোরেট স্বগৃহীতার রেজিস্টার্ড অফিস এবং মুখ্য অফিস (যদি থাকে)-এর ঠিকানা	১০/২৭, গুহ রোড, পোঃ ঘুসুড়ি, হাওড়া, পশ্চিমবঙ্গ- ৭১১১০৭
৬	ইনসলভেন্সি রেজোলিউশন প্রোসেস বন্ধের তারিখ	০৬.০৭.২০২২
৭	কর্পোরেট স্বগৃহীতার লিকুইডেশন শুরু তারিখ	১৮.১১.২০২২
৮	লিকুইডেটর হিসেবে ক্রিয়ারত ইনসলভেন্সি প্রোফেশনালের নাম এবং রেজিস্ট্রেশন নম্বর	নীতিন দাগা IBBI/PA-001/IP-P02213/2020-21/13405
৯	বোর্ডের কাছে নিবন্ধন অনুযায়ী লিকুইডেটরের ঠিকানা এবং ই-মেল আইডি	অবনী এক্সপোর্ট-২, ব্লক ১, ফ্ল্যাট ১বি, ১৩৬ যশোর রোড, কলকাতা-৭০০০৫৫। daga.nitin.cs@gmail.com
১০	লিকুইডেটরের সঙ্গে যোগাযোগের জন্য ব্যবহার্য ঠিকানা এবং ই-মেল আইডি	৬৮-এ মেট্রোপলিটন কো অপারেটিভ হাউজিং সোসাইটি, ৩য় তল, কলকাতা-৭০০১০৫। ই-মেল: cirp.sbispat@gmail.com
১১	দাবি পেশের শেষ তারিখ	১৮.১২.২০২২

এতদ্বারা এই নোটিস জারি করা হচ্ছে যে, মহামান্য ন্যাশনাল কোম্পানি ল ট্রাইবুনাল কলকাতা বেঞ্চ ১৮.১১.২০২২ তারিখে এস বি ইম্পাত (ইন্ডিয়া) প্রাইভেট লিমিটেড এর লিকুইডেশন শুরুর আদেশ জারি করেছেন।
এস বি ইম্পাত (ইন্ডিয়া) প্রাইভেট লিমিটেড এর স্বার্থধারকদের প্রতি আহ্বান জানানো হচ্ছে যাতে তাঁরা ওপরে দফা নং ১০-তে উল্লেখ করা ঠিকানায় লিকুইডেটরের কাছে ১৮.১২.২০২২ তারিখের মধ্যে তাঁদের দাবির অনুকূলে প্রমাণ পেশ করেন।
আর্থিক স্বগৃহীতার কেবলমাত্র ইলেকট্রনিক উপায়ে তাঁদের দাবির অনুকূলে প্রমাণ দাখিল করবেন। বাকি সকল স্বগৃহীতার তাঁদের দাবির অনুকূলে প্রমাণ নিজেরা এসে, ডাক মাধ্যমে বা ইলেকট্রনিক উপায়ে দাখিল করতে পারবেন।
দাবির অনুকূলে মিথ্যা বা বিভ্রান্তিকর প্রমাণ দাখিল করলে জরিমানা হতে পারে।

স্বা/
নীতিন দাগা
লিকুইডেটর
তারিখ: ২২.১১.২০২২
স্থান: কলকাতা
এস বি ইম্পাত (ইন্ডিয়া) প্রাইভেট লিমিটেড
রেজি নং নীতিন দাগা IBBI/PA-001/IP-P02213/2020-21/13405



FINANCIAL EXPRESS

VOL 32 NO. 19, 18 PAGES, ₹10.00 (NORTH EAST STATES & ANDAMAN ₹10.00) PUBLISHED FROM: AHMEDABAD, BENGALURU, CHANDIGARH, CHENNAI, HYDERABAD, KOCHI, KOLKATA, LUCKNOW, MUMBAI, NEW DELHI, PUNE

READ TO LEAD

TUESDAY, NOVEMBER 22, 2022

5

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF S.B. ISPAT (INDIA) PRIVATE LIMITED		
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	S.B. Ispat (India) Private Limited
2.	Date of incorporation of corporate debtor	14.08.2007
3.	Authority under which corporate debtor is incorporated/registered	ROC - Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27106WB2007PTC117835
5.	Address of the registered office and principal office (if any) of corporate debtor	10/27, Guha Road, P.O. Ghusuri, Howrah, West Bengal-711107
6.	Date of closure of Insolvency Resolution Process	06.07.2022
7.	Liquidation commencement date of corporate debtor	18.11.2022
8.	Name and registration number of the insolvency professional acting as liquidator	Nitin Daga IBBI/IPA-001/IP-P02213/2020-21/13405
9.	Address and e-mail of the liquidator, as registered with the Board	Avani Oxford-II, Block 1, Flat 1B, 136, Jessore Road, Kolkata-700055, daga.nitin.cs@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	68-A Metropolitan Co-operative Housing Society, 2nd Floor, Kolkata-700105, cirp.sbispas@gmail.com
11.	Last date for submission of claims	18.12.2022

Notice is hereby given that the National Company Law Tribunal Kolkata Bench has ordered the commencement of liquidation of the **S.B. Ispat (India) Private Limited** on **18.11.2022**.
The stakeholders of **S.B. Ispat (India) Private Limited** are hereby called upon to submit their claims with proof on or before **18.12.2022**, to the liquidator at the address mentioned against item No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.
Submission of false or misleading proof of claims shall attract penalties.

Sd/-
Nitin Daga
Liquidator

Date : 22.11.2022
Place : Kolkata

S.B. Ispat (India) Private Limited
Reg. No.: IBBI/IPA-001/IP-P02213/2020-2021/13405